
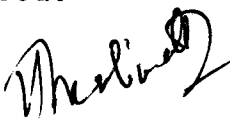


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|      |               | <p>17.<br/>11.10.1993</p> <p>RA 311/93 in<br/>OA 2905/91</p> <p>S. K. Bajaj vs. Union of India</p> <p>Present : Shri B. B. Srivastava,<br/>counsel for the petitioner.</p> <p>This review petition has since<br/>become infructuous, as rightly pointed<br/>out by the learned counsel.<br/>Accordingly, it is dismissed.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end;"><div style="text-align: center;"><br/>( S. R. Adige )<br/>Member (A)</div><div style="text-align: center;"><br/>( V. S. Malimath )<br/>Chairman</div></div> <p>as</p> |